

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 2324 - JK (LD ) of 2025**  
**DATED:- 24 - 02 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

Dated: 24.02.2025

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



**Annexure to the Government Order No. 2324 - JK(LD) of 2025 dated 24.02.2025**

S.No	No. & Title of the case	OIC	Designation
1.	WP (C) 2251/2024 Abdul Majeed Wani & ors V/s UT of J&K & Ors. C/W WP(C) No. 2995/2024 Gayazu Din Dar and Ors. V/s UT of J&K & Ors	Fayaz Ahmad Teli	Manager Estates IGC Lassipora
2.	CR/33/2024 Manzoor Ahmad Qasba and ors. V/s J&K SIDCO	Munir Ahmad Bhat	General Manager DB
3.	WP(C)/124/2025 North Cut Enterprise V/s UT of J&K And Ors.	Mr. Mohammad Rafi Mir	Exen. Construction Division Ist.
4.	WP(C)/229/2025 KK Industries V/s J&K SIDCO & others	Irfan Mufti	Manager Estates Khanmoh
5.	CCP (S) 533/2023 Ghulam Mohammad Wani V/s Atal Dullo and Others	Irfan Mufti	Manager Estates Khanmoh
6.	WP(C)-862/2021 Maple Circuit V/S UT of J&K.	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
7.	LPA 157/2024 Abdul AZIZ GANAI	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
8.	WP(C)-863/2021 Norplex OAK CCP (S) No. 150/2023 Norplex Oak V/S UT of J&K.	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
9.	Ghulam Mohammad Wani V/s UT of J&K and Ors.	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
10.	Anjum Naqashbandi V/s SIDCO & others	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
11.	Rashida (M/s Asia Food Products) V/s UT of J&K and others.	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
12.	S.A Power Utility V/s Mapple Circuit Ltd. & ors.	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
13.	S.A Power Utility V/s Norplex Oak India	Mr. Mohammad Rafi Mir	Manager Estates Rangreth
14.	M/s Comfy Garments International Bari- Brahmana, Jammu V/s Managing Director SICOP	Mr. Manu Saraf	Div. Manager (Finance) Marketing , Gangyal
15.	M/s Pargan Balaji Infrastructure Bari- Brahmana V/s Managing Director SICOP	Mr. Manu Saraf	Div. Manager (Finance) Marketing , Gangyal

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*Nayyaz*